No. A-22011/1/2012-Ad-II
Government of India
Ministry of Corporate Affairs

Shastri Bhavan, ‘A’ Wing, 5th Floor
New Delhi, Dated: 4th January, 2013

Office Order

After approval of Competent Authority, the following transfers are ordered with immediate effect:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name &amp; Designation</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Sh. Raj kumar Gupta, STA</td>
<td>Hqr. (CL-II)</td>
<td>ROC Kanpur</td>
</tr>
</tbody>
</table>

(S.N. Pal)
Section Officer
Admin-I
Ph. No. 23389889

Copy to:

1. Official concerned
2. PAO, MCA, New Delhi
3. Cash Section(2 copies)
4. RD (NR)
5. DJI (UCN)
6. ROC Kanpur
7. Guard File
8. E.Gov. Cell for uploading in Employees Corner/transfer.